

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 276/GT/2018

Date: 13.6.2019

To,

Ms. Pratiksha
Advocate, Praxis Counsel
C-250, Ground & Lower Ground Floor,
Defence Colony,
New Delhi- 110024

Madam,

Subject: **Petition No. 276/GT/2018**: Petition for determination of tariff of 2x600 MW Coal Based Power Project at Village-Derang, District-Angul, Odisha for the period commencing from 12.2.2015 for the control period of 2014-19.

Ref: Your letter dated **7.6.2019**

With reference to your letter dated **7.6.2019** on the above subject, I am directed to inform that your request for extension of time to file additional information has been allowed till **24.6.2019**. Copy of the same shall be served on the Respondent who shall file its reply by **8.7.2019**. The rejoinder, if any, may be filed by **15.7.2019**. No further extension of time shall be granted for any reason.

Yours sincerely

Sd/-
(B. Sreekumar)
Deputy Chief (Law)

Copy to:

1. GRIDCO Limited